

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

No: 1062

Dated: 28/12/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the subordinate court detailed below under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads for the current financial year 2016-
Rs. In lacs

S.No	Name of the Court.	Sal	POL.	T.E	Tele	O.E.	Elect.
1.	Pr. D&S Judge, Kupwara.	---	0.20	---	0.15	0.20	1.40
2.	Pr. D&S Judge, Ramban.	---	0.10	---	---	0.20	---
3.	Pr. D&S Judge, Kargil.	5.00	---	---	0.15	---	---
4.	4 th Addl. D&S Judge, Srinagar.	---	---	0.05	---	---	---
5.	Spl. Judge, Anti-corruption, Jammu.	10.00	---	---	---	---	0.10
6.	C.J.M. Handwara.	---	---	---	---	0.15	---
7.	C.J.M. Doda.	10.00	---	---	---	---	---
8.	Sub Judge, Nowshera.	---	0.20	0.30	---	---	0.30
9.	City Judge, Srinagar.	---	---	---	0.10	0.15	---
10.	Munsiff, Bishnah	---	---	---	0.10	0.15	---
11.	Munsiff, R.S.Pura.	15.00	0.15	---	0.10	0.15	---
12.	Munsiff, Majalta.	---	0.15	---	---	0.20	---
13.	Munsiff, Kishtwar.	---	0.12	0.20	0.10	0.02	---
14.	Munsiff, Ramban.	---	0.20	0.25	0.05	0.20	---
15.	Munsiff, Chadoora.	---	0.30	---	---	---	---
16.	Munsiff, Shopian.	---	0.15	---	---	0.10	---
17.	Munsiff, Bandipora.	3.00	0.20	---	---	---	---
18.	Munsiff, Kathua.	---	0.20	---	---	---	---
19.	Munsiff, Bishnah.	---	---	---	0.10	0.15	---
20.	Munsiff, Chenani.	8.00	0.10	---	---	---	---
21.	Distt. Mob.Mag.(T) Udhampur.	---	0.20	0.20	0.10	0.15	---
22.	Addl. Mob. Mag.Shopian (Under 13 th FC)	---	0.20	---	---	0.15	---

By Order.

[Signature]
Deputy Registrar (Acctts) 28/12

No: 26415-55/AC Dated: 28/12/2016

Copy to the:-

- 1-3 Pr. D & S Judge, Kupwara/Ramban/Kargil
- 4. 4th Addl. D&S Judge, Srinagar.
- 5. Spl. Judge, Anti-corruption, Jammu.
- 6-7 C.J.M. Handwara/ Doda.
- 8. Sub Judge, Nowshera.
- 9. City Judge, Srinagar..
- 10-20. Munsiff, R.S.Pura/ Majalta//Kishtwar/Ramban/Chadoora/Shopian/Bandipora/ Kathua/Bishnah/Chenani.
- 21 Distt. Mobile Magistrate, (T) Udhampur.
- 22. Addl. Mobile Magistrate, Shopian (Under 13th F.C)
- 23. Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 24 Treasury Officer, Saddar Court Try. Srinagar.
- 25-41 Try Officer, Kupwara/Ramban/Handwara/Doda/Nowshera/R.S.Pura/Majalta/Udhampur /Chenani/Bishnah/Shopian/Kishtwar/Kargil/Chadoora/Bandipora/Kathua/Kargil
..... for information and n/a.
- 42 Order file.

91c Mir H.C. Jammu for up-loading
[Signature]

[Signature]
Deputy Registrar (Acctts) 28/12